



COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 134 OF 2018 & IA No. 595 OF 2018 & IA No. 1268 OF 2019

Dated: 20th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

In the matter of:

GSPL India Transco Limited

.... Appellant(s)

Versus

Petroleum and Natural Gas Regulatory Board

.... Respondent(s)

Counsel for the Appellant(s) : M.G. Ramachandran, Sr. Adv
Piyush Joshi
Sumiti Yadava
Prakhar Kaintura

Counsel for the Respondent(s) : Utkarsh Sharma for R1/PNGRB

ORDER

Heard in part.

List the matter for further hearing on **18.10.2019**, as agreed by learned counsel for both the parties.

**Mr. B.N. Talukdar
Technical Member(P & NG)**

**Mrs. Justice Manjula Chellur
Chairperson**

VT